

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH ALLAHABAD.

Contempt Application No.36/03  
in  
Original Application No. 787/02

Allahabad this the 25th day of February 2004.

Hon'ble Mr. Justice S.R. Singh, V.C.  
Hon'ble Mr. D.R. Tiwari, A.M.

Om Prakash aged about 38 years  
son of Shri Moti Lal, Resident of  
63, Jairampur, Post Dhocoman Ganj,  
Allahabad.

.....Applicant.

(By Advocate : Sri R.K. Nigam)

Versus.

Dr. P Rai,  
Director, National Research Centre  
for Agroforestry, Near Pahuj Dam,  
Gwalior Road, Jhansi.

.....Respondents.

(By Advocate : Sri B.B. Sirohi)

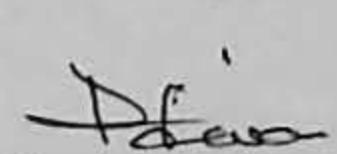
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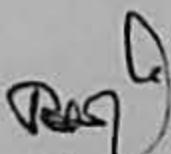
(By Hon'ble Mr. Justice S.R. Singh, V.C.)

Heard Sri S.M. Ali holding brief of Sri R.K. Nigam  
learned counsel for the applicant and Sri B.B. Sirohi  
learned counsel for the respondents.

2. This contempt petition has been rendered infructuous,  
in view of statement made by learned counsel for the  
parties at bar that the order of the Tribunal has been  
complied with.

3. Accordingly, the contempt petition is dismissed as  
having been rendered infructuous. Notices are discharged.

  
Member-A.

  
Vice Chairman.

Manish/-